PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

KALE CONSULTANTS LIMITED

(Registered Office: Kale Enclave, 685/2B & C, 1st Floor, Sharada Arcade, Satara Road, Pune - 411 037)

This announcement (the "**Corrigendum to the Public Announcement**") is in continuation of, and should be read in conjunction with, the Public Announcement dated September 14, 2010 (the "**Public Announcement**") issued by Ambit Corporate Finance Private Limited as the Manager to the Offer on behalf of Accelya Holding World S.L. ("**Accelya**" or the "**Acquirer**") to the shareholders of Kale Consultants Limited (the "**Target Company**" / "**KCL**") regarding the Offer.

Further to the Public Announcement, the shareholders of the Target Company may please note the following:

1. SEBI vide letter dated October 19, 2010 (the "**SEBI Observation Letter**") has issued observations, in terms of the proviso to Regulation 18(2) of the SEBI Takeover Code, on the draft Letter of Offer submitted to SEBI.
2. The First Sale Shares shall be kept in a share escrow account and would be transferred to the Acquirer after fulfilment of all obligations by the Acquirer in terms of Regulation 23(6) of the SEBI Takeover Code.
3. The original and revised schedule of major activities under the Offer, where there is a change of dates, is as follows:

Activity	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Last date for completion of dispatch of the Letter of Offer to the shareholders of Kale Consultants Limited	October 26, 2010	Tuesday	October 29, 2010	Friday
Date of opening of the Offer	November 5, 2010	Friday	November 3, 2010	Wednesday
Last date for revising the Offer Price / number of Shares	November 12, 2010	Friday	November 10, 2010	Wednesday
Last date for withdrawal by shareholders who have accepted the Offer	November 19, 2010	Friday	November 17, 2010	Wednesday
Date of Closing of the Offer	November 24, 2010	Wednesday	November 22, 2010	Monday
Last date of communicating acceptance/ rejection and payment of consideration for accepted tenders/return of unaccepted Shares	December 9, 2010	Thursday	December 7, 2010	Tuesday

This Corrigendum to the Public Announcement would also be available on SEBI's website at http://www.sebi.gov.in.

Terms used but not defined in this Corrigendum to the Public Announcement shall have the same meaning as assigned in the Public Announcement.

The directors of the Acquirer accept responsibility for the information contained in this Corrigendum to the Public Announcement. The Acquirer is responsible for ensuring compliance with the SEBI Takeover Code and for fulfilment of its obligations in terms of the SEBI Takeover Code.

Issued by the Manager to the Offer	On behalf of the Acquirer
AMBIT Acumen at work **Ambit Corporate Finance Private Limited** Ambit House, 449, Senapati Bapat Marg, Lower Parel, Mumbai 400 013 Tel: (+91) 022 3982 1819; Fax: (+91) 022 3982 3020 Email: kclopenoffer@ambitpte.com; Website: www.ambitpte.com Contact Person: Praveen Kumar Sangal	Accelya **Accelya Holding World S.L.** Avenida Diagonal 567, 3rd Floor, Barcelona, Spain 08029

Date : October 27, 2010

Place : Mumbai

17 x 16